

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2037

ANSWERED ON:05.12.2012

DEVELOPMENT OF AIRPORTS

Abdulrahman Shri ;Chauhan Shri Sanjay Singh;Scindia Smt. Yashodhara Raje

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the land acquired by the State Governments for the development of airports in their States has been handed over to the Airports Authority of India;
- (b) if so, the details thereof, State-wise including Uttar Pradesh and Andhra Pradesh;
- (c) if not, the reasons therefor along with the corrective steps taken by the Union Government including payment of compensation to the land owners, projectwise;
- (d) the status of development work at various airports;and
- (e) the details of the airports in Madhya Pradesh which are ready for operation?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) and (b) The State-wise details of airports, including Uttar Pradesh and Andhra Pradesh, where acquisition of land has been completed are enclosed as Annexures I-V.
- (c) Does not arise.
- (d) The details of development works completed / work in progress at various airports are given at Annexure-VI and Annexure-VII respectively.
- (e) Airports at Bhopal and Indore have been completed and put into operations after completion of modernizations works.